

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. (IB)-1819/(MB/2017)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.08.2018**

NAME OF THE PARTIES: Om Sai Shipping & Logistics

**v/s.**

Doshion Veolia Water Solution Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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**Order**

17. C.P. (IB)-1819/(MB/2017)

The counsel for the petitioner present. None present on behalf of the Corporate Debtor. The counsel for the petitioner request time. Time granted. The counsel for the petitioner directed to inform the next date of hearing to the other side and file proof of service. List this matter on 28.08.2018.

SD/-

V. NALLASENAPATHY  
Member (Technical)

/PS/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)